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Clause 1. *the Enacting Formula and* the *Title were added to the Bill.*

SHRI R. VENKATARAMAN: Sir, I move:

"That the Bill be returned."

The question was proposed.

SHRI M. KALYANASUNDARAM: Sir, in the third reading I want to say a few words. Otherwise the third reading will lose itg grace. I want to say only one or two words "with your permission. We are the Members from Tamil Nadu. We raised a very vital point agitating our minds with regard to debt relief...

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The scope for the third reading is very limited. You can give the arguments either in support or in opposition nothing more. If you do not have anything, please sit down.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): No, there is no time left now.

The question is:

"That the Bill b^e returned." *The*

motion was adopted,

MESSAGE FROM THE LOK SABHA

The Brahmaputra Board Bill, 1980

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha :

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Brahmaputra Board Bill, 1980, as passed by Lok Sabha at its sitting held on the 7th August_i 1980."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Now, special men. ti'on by Shri Shahi.

REFERENCE TO THE REPORTED LATHI-CHARGE BY THE POLICE ON LOK DAL SATYAGRAHIS AT BAGHPAT

श्वो नागेक्वर प्रसाद शाहीः (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, वड़े दुख के साथ मुझे कल की दुघंटना का जिक करना पड़ रहा है ।

श्री रामानन्द यादव (बिहार) : श्राप ग्रव स्पेशल मेंशन करते रहिये ।

श्री नागेः वर प्रसाद श होः श्रीमन्, परसों बागपत में लोक दल के पांच सौ सत्याग्रही गिरफ्तार हुए । पुलिस की भ्रोर से यह ग्रारोप लगाया गया कि सत्या-ग्रहियों की ग्रोर से कुछ पत्थर फेंके गये। लेकिन हमें सूचना पिली है कि सत्या-ग्रहियों की ग्रोर से कोई पत्थर नहीं फेंके गये थे ग्रौर पक्ष्यर पुलिस ने कांग्रेस-भ्राई के कुछ लोगों को लगा कर फेंकवाये थे।

एक माननीय सदस्य : यह गलत वात है।

श्वी नागेश्वर प्रसाद शाही : तब भी लोक दल के नेताओं ने इस बात की व्यवस्था की कि बागपत में सत्याग्रह शांतिपूर्वक हो ग्रीर सत्याग्रहियों की ग्रोर से ऐसी कोई वात न की जाय कि पुलिस को कुछ कहने का मौका मिले । श्रीमन्, इसलिए हमने ग्राप्ती पार्टी के जनरल सेकेटरी श्री रवी राय को जो भारत